

क्राप्त करने और भवन निर्माण आदि कार्यों में केन्द्रीय लोक-निर्माण विभाग द्वारा समय बर्ग जाने की गुंजाइश रखनी पड़ती है, अतः उन स्थानों में जहाँ भवन निर्माण का कार्य होना है, स्वचालित टेलीफोन केन्द्र की योजना को पूरा करने में दो वर्ष से अधिक समय लग जाना जरूरी है।

(ग) १ सितम्बर, १९५६ तक क्रमशः ८१६ एच ६२८ टेलीफोन।

श्री० राम सुब्रमण्य सिंह : एक सवाल का दो बार जवाब क्यों ? Why this waste of Labour

Shri Jangde: Is it not a fact that the Estimates Committee had suggested an optimum number of telephones beyond which the manual exchanges must be converted into automatic ones, and if so, what is the reaction of Government thereto?

Dr. F. Subbarayan: The difficulty is that thousand telephones are required for putting up an automatic exchange, but because of the importance of Gwalior, we are putting up an automatic exchange there, even though the number is not yet a thousand, we try to do the best we can. We shall do what we can because of the importance of Gwalior.

Shri Jangde: Is it not a fact that the Estimates Committee had already complained that certain towns like Rajkot and Bhavanagar had to be converted into automatic exchanges long before, but that had not yet been completed?

Dr. F. Subbarayan: I have already explained that it is not very easy to put up an automatic exchange; it takes about two years; and we try to do our best by Gwalior, in spite of the fact that the number has not reached a thousand. I do not know what the hon. Member exactly wants.

Shri Jangde: There was a lot of complaint regarding the telephone exchange at Bhopal, and during the last Budget Session also, many hon.

Members had suggested frequently that the telephone system at Bhopal should be improved. May I know what has been done in this connection?

Dr. F. Subbarayan: The matter of Bhopal is also under consideration.

बरेली स्टेशन पर बिना टिकट सैनिक

१९५६ की बाजबैची . क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि २१ जुलाई १९५६ को बरेली रेलवे स्टेशन पर कुछ सैनिक रेलवे बारटो के बिना यात्रा करते हुये पकड़े गये थे .

(ख) क्या यह भी सच है कि जब उन्हें पकड़ा के लिये रेलवे कर्मचारियों ने रोका, तो सुरक्षा दल के एक इन्स्पेक्टर के नेतृत्व में वहाँ पहुँचे हुये सशस्त्र व्यक्तियों के एक दल ने स्टेशन पर हमला कर दिया और रेलवे कर्मचारियों को डग-धमका कर उन्हें रिहा करा लिया .

(ग) यदि हाँ, तो इस सबब में क्या कार्यवाही की गई है , और

(घ) बरेली स्टेशन पर ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिये क्या कार्यवाही की गई है ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) रेलवे सुरक्षा दल के दो सैनिकों से, जो सादी पोशाक में थे, बरेली स्टेशन के मुख्य क्राटक पर सैनिक टिकट क्लकटर ने टिकट माया। उनमें से एक सैनिक जबरदस्ती बाहर निकल गया लेकिन दूसरा रोक लिया गया।

(ख) जी नहीं। लेकिन रेलवे सुरक्षा दल का एक सब इन्स्पेक्टर पाच-छ सैनिकों के साथ स्टेशन पर थाया था और उसके और स्टेशन कर्मचारियों के बीच बहुत कुछ कहा सुनी हुई थी।

(ग) और (घ) प्रारम्भिक - जांच के बाद सब इन्स्पेक्टर और दो सैनिकों को नुपतिल कर दिया गया है और उनके खिलाफ अनुशासन और अपील नियमों (Discipline and Appeal Rule) के अन्तर्गत कार्रवाई की जा रही है।

Shri Mahanty: On a point of order The hon Minister has just replied in Hindi. Let him reply in a Hindi which is understandable. It is not doing any service to Hindi or to the House to talk something which is abracadabra.

Mr. Deputy-Speaker: Most of the Members have understood it.

Shri Vajpayee: It is not Raghu Vir's Hindi, it is Government of India Hindi.

Mr. Deputy-Speaker: The hon. Minister might reply in English also.

Shri Shah nawas Khan: (a) Two sainiks of the Railway Protection Force dressed in plain clothes were challenged by the Ticket Collector on duty at the main gate of Bareilly Railway station. One of them forced his way out, while the other was detained.

(b) No. But a Sub-Inspector of the Railway Protection Force, along with five or six Sainiks, came to the station and there were heated altercations between him and the station staff.

(c) and (d) As a result of the preliminary enquiries, the Sub-Inspector and the two Sainiks have been placed under suspension and further action against them, under the Discipline and Appeal Rules, is in progress.

Shri Vajpayee: May I know what action has been taken by the Railway Administration to check the repetition of such incidents, and whether any steps have been taken to provide for the security of the railway officials?

Shri Shah nawas Khan: As I have stated already, they have been placed under suspension, and the inquiries are proceeding.

Mr. Deputy-Speaker: The hon Member wants to know whether any other measures have been taken to check the repetition of such incidents.

Shri Shah nawas Khan: I hope the action that we have taken will act as a deterrent; and if there is any repetition, we shall repeat the action taken.

Shri Tyagi: I only want to have a clarification. May I know whether the word 'Sainik' used here means a military man or it means some other class of servants?

Shri Shah nawas Khan: They are Sainiks of the Railway Protection Force.

Shri Tyagi: 'Sainik' is a word which is used for the soldier in the Army. I want to know whether the word used here refers to Army people or other Sainiks.

Shri Shah nawas Khan: They are Railway Protection Force Sainiks.

Sardar Iqbal Singh: May I know whether Government have received many complaints from Bareilly station that people in plain clothes detain passengers, search them and harass them and, if so, what action Government has taken in the matter?

Shri Shah nawas Khan: We have received no complaints to that effect.

श्री भक्त बर्मान ने यह जानना चाहता हू कि रेलवे सुरक्षा दल और रेलवे के जो साधारण कर्मचारी हैं उन के बीच में क्या रिश्ता है प्रायः कि उन की आज्ञा का उन्हें पालन करना चाहिये या ऊपर से आज्ञा भेजने की कोई व्यवस्था की गई है।

श्री महानवाज खाँ : उन के बीच में सब से बड़ा रिश्ता तो यह है कि वह सब एक बिरादरी के अफ़्फ़ाँद हैं।

Shri S. M. Banerjee: May I know whether serious complaints have been received regarding the conduct of Railway Protection Force man, and if so, the remedy that has been sought to check such things?

Shri Shahnawas Khan: It is a very general question.

Mr. Deputy Speaker: Now, Shri Bhakt Darshan.

Shri S. M. Banerjee: A Railway Protection Force man was found even molesting a woman. Since complaints have been received.....

Mr. Deputy Speaker: We are considering what happened at Bareilly. We are not going into the behaviour or conduct of a particular Railway Protection Force man. We cannot do it in this question.

श्री भक्त दर्शन : क्या इस घटना के बाद रेलवे सुरक्षा दल के लोगों को इस तरह की हिदायत दी गई है कि जो रेलवे के साधारण कानून है कम से कम उन का पालन उन्हें अवश्य करना चाहिये ताकि इस तरह की कोई घटनायें न होने पायें ।

श्री शाहनवाज खां : यह तो हमेशा किया ही जा रहा है ।

Shri Hem Barua: In view of the fact that the Railway Board had issued specific orders to counteract the hooliganism of the students, may I know whether the Railway Board has also issued specific orders to counteract the hooliganism of the Sainiks and others as well?

Mr. Deputy-Speaker: Those orders must be there already.

Shri Shahnawas Khan: I would like to contradict that insinuation. There is no hooliganism amongst the members of the Railway Protection Force; they are a well-disciplined body. I would submit that even among the very well-disciplined forces in the world today we do have some cases of indiscipline; when we do have an

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odd case of indiscipline, we deal with it firmly.

Mr. Deputy Speaker: Next question.

Shri Hem Barua: May I make a humble submission?.....

Mr. Deputy Speaker: I have called the next question.

गोविन्द सागर झील

*११२६. डा० राम सुभग सिंह : क्या सिचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मासुड़ा नाल में गोविन्द सागर झील में मत्स्य-पालन के अधिकारों के बारे में हिमाचल प्रदेश और पंजाब की सरकारों के बीच झगडा चल रहा है; और

(ख) यदि हां, तो इसे सुलझाने के लिये क्या हल निकाला जा रहा है ?

सिचाई और विद्युत् उपमंत्री (जी हाथी) :

(क) जी, हां ।

(ख) विषय उत्तरी क्षेत्रीय परिवद् (नायन जोनल काउन्सिल) के विचाराधीन है ।

डा० राम सुभग सिंह : इस झगडे की बात केन्द्रीय सरकार की निगाह में कब आई और कितनी जल्दी इस का फैसला किये जाने की सम्भावना है ?

Shri Hathi: In fact, this matter has not come up before the Irrigation and Power Ministry, but it has been taken up in the Zonal Council where the representatives of the States meet and decide.

Dr. Ram Subhag Singh: How far has the development plan regarding pisciculture suffered due to the controversy between the two Governments?